

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,
MUMBAI

C.P. (CAA)/1929/230-232 /(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.08.2018**

NAME OF THE PARTIES: Kolhapur Oxygen & Acetylene Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232 OF COMPANIES ACT, 2013

Order

25. C.P. (CAA)/1929/230-232 /(MB/2018)

Petition allowed vide separate orders.

SD/-

V. NALLASENAPATHY
Member (Technical)

IPS/

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)